

Sl. No. 468
Date 28 MAY 2025

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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO.141 OF 2024/EZ

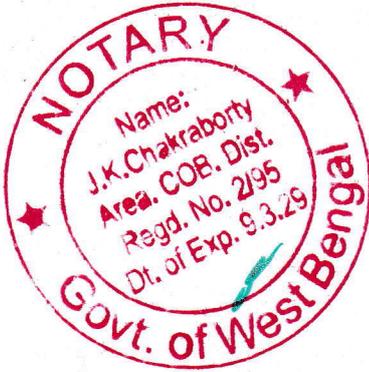
ANIMESH BARMAN

.....Applicant

-Versus-

THE UNION OF INDIA AND OTHERS

... Respondents



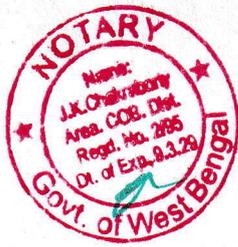
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Filed by:
Sudip K. Das
Advocate-on-Record
For the State of W.B.

Jiban Krishna Chakraborty
M.Com. (Adv. A/C B/Law) LL.B., C.L.W. (W.B.)
Notary, Cooch Behar
Govt. of West Bengal, India.

28 MAY 2025



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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 141 OF 2024/EZ

ANIMESH BARMAN

.....Applicant

-Versus-

THE UNION OF INDIA and OTHERS

..... Respondents

COMPLIANCE REPORT BY THE RESPONDENT NO.5 i.e SUB-DIVISIONAL
OFFICER SADAR COOCHBEHAR AMD EX-OFFICIO MEMBER OF
COOCHBEHAR DEBUTOR TRUST BOARD IRRIGATION

I, Sri Kunal Banerjee, WBCS (Exe), aged about 41 years, by faith - Hindu, by Occupation - Service as Sub-Divisional Magistrate, Cooch Behar Sub-Division, Government of West Bengal, working gain at Sagar Dighi, Kacharimore, Cooch-Behar, PIN- 736101 do hereby solemnly affirm and say as follows:

1. I have made myself well acquainted with the facts and circumstances of the instant case and am directed by this Hon'ble Tribunal vide order 03.04.2025 dated to file a compliance report.

Jiban Krishna Chakraborty
M.Com. (Adv. AC B/Law) LL.B., C.L.W. (W.B.)
Notary, Cooch Behar
Govt. of West Bengal, India.

28 MAY 2025

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2. That in compliance with direction dated 03.04.2025 of this Hon'ble Tribunal, it is humbly submitted that the matter has been taken up with utmost sincerity.
3. On 22.05.2025 The encroachers namely Sri Sudarshan Mahato, Sri Samir Biswas, Sri Rakesh Das was issued a notice to vacate the land within 7 days of receiving the notice (**Annexure-R-1**).
4. That it is obvious from the last attempt to vacate the land on 5th September 2024 that local people in mass are creating obstruction in removal of illegal construction of shops from the said land. Hence a miking was done in Kutipara (Baneswar) Mouza on 26.05.25 making people aware that as per existing law and order issued by Honorable Tribunal on 16.07.2024 construction by Sri Sudarshan Mahato, Sri Samir Biswas, Sri Rakesh Das is illegal and is to be removed in compliance of Tribunals order.
5. To ensure more support of police personnel to Officer in Charge Pundibari Police Station, assistance and support from Superintendent of Police Coochbehar has been prayed by SDO Coochbehar on 26.05.25 (**Annexure-R-2**)


Jiban Krishna Chakraborty
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Govt. of West Bengal, India.

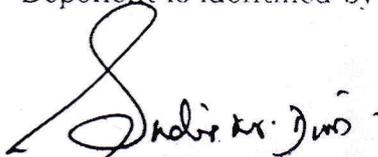
28 MAY 2025



6. That since the directions passed by this Hon'ble Tribunal on 03.04.2025 has been complied with, it is humbly prayed that this Hon'ble Tribunal may graciously be pleased to pass necessary order or orders as it deem fit and proper in the interest of justice.

7. The statements made in paragraphs 1 to 6 are based on information derived from the record which are usually kept and maintained by this answering respondent in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Deponent is identified by me.


Advocate


Deponent
Sub-Divisional Officer
Sadar, Cooch Behar


Jiban Krishna Chakraborty
M.Com. (Adv. A/C B/Law) LL.B., C.L.W. (W.B.)
Notary, Cooch Behar
Govt. of West Bengal, India.

28 MAY 2025

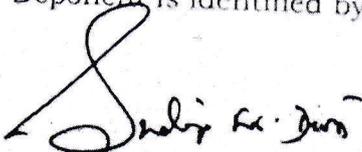


Verification

I, Sri Kunal Banerjee, WBCS (Exe), aged about 41 years, by faith - Hindu, by occupation - service as Sub-Divisional Magistrate, Cooch Behar Sub-Division, Government of West Bengal do hereby solemnly affirm and verify that the contents of the statements made in the above paragraphs of the affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed there from.

Verified at Kolkata, on this the

Deponent is identified by me


Advocate


Sub-Divisional Officer
Sadar, Cooch Behar


Deponent
Sub-Divisional Officer
Sadar, Cooch Behar


Jiban Krishna Chakraborty
M.Com. (Adv. A/C B/Law) LL.B., C.L.W. (W.B.)
Notary, Cooch Behar
Govt. of West Bengal, India.

28 MAY 2025



GOVERNMENT OF WEST BENGAL
OFFICE OF THE SUB-DIVISIONAL OFFICER
SADAR, COOCH BEHAR

P.O+PS: Cooch Behar, Dist.Cooch Behar, Pin: 736101, E - mail : sdo.sadar.cbr@gmail.com,
Ph No.03582-229222

Memo No. S/ 1542

Date: 22.05.2025

From : The Sub-Divisional Officer,
Sadar, Cooch Behar

To : Sri Sudarshan Mahato
Sri Samir Biswas
Sri Rakesh Das
Baneswar, Cooch Behar .

**Sub: Notice for Eviction of un-authorized encroachment as per
Order passed by the National Green Tribunal, Eastern Zone,
Kolkata**

Ref: The National Green Tribunal, Eastern Zone, Kolkata
Order dated 16 Jul 2024

With reference to order passed by the National Green Tribunal, Eastern Zone, Kolkata dates 16/07/2024 and 03/04/2025, you are directed to remove all unauthorised construction whether permanent or temporary within 48 hrs of receiving the notice from the land Plot No. 748, Mouza-Kutipara (Baneswar) J.L. No. 34.

[Signature]
22.5.25
Sub-Divisional Officer
Sadar, Cooch Behar

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GOVERNMENT OF WEST BENGAL
OFFICE OF THE SUB-DIVISIONAL OFFICER
SADAR, COOCH BEHAR

P.O+PS: Cooch Behar, Dist.Cooch Behar, Pin: 736101, E - mail : sdo.sadar.cbr@gmail.com,

Ph No.03582-229222

Memo No. S/156/1(5)

Date: 26-05-2025

From : The Sub-Divisional Officer,
Sadar, Cooch Behar

To : The Superintendent of Police,
Cooch Behar District
Cooch Behar

Sub: Request for necessary assistance for removal of encroachment as per Order passed by the National Green Tribunal, Eastern Zone, Kolkata

Ref: The National Green Tribunal Order dated 16 Jul 2024

Sir,

With reference to above noted matter, the National Green Tribunal, Eastern Zone Branch, Kolkata had passed an order dated 16 Jul 2024 to remove the encroachment from the land of PWD (Roads) JL No. 34, Plot No. 748, Mouza- Katipura, Baneswar, Cooch Behar with special reference to illegal construction carried out by Sri Sudarshan Mahato, Samir Biswas & Rakesh Das, Baneswar, Cooch Behar .

Accordingly, on 05 Sep 2024 BDO, Cooch Behar-II Block, Cooch Behar in co-ordination with OC, Pundibari PS, jointly tried to remove the encroachment from the said land and faced a huge agitation on the spot by hundreds of people. As a result, they failed to execute the job.

Considering above situation, you are requested to kindly tender you assistance to maintain Law & Order and prevention of disruption by unruly mobs in compliance of Hon'ble Court Order.

Yours faithfully,

Sub-Divisional Officer
Sadar, Cooch Behar

Dated: 26.05.25

Memo No. S/1560/1(5)

Copy forwarded for information to :-

1. The Additional District Magistrate (Gen), Cooch Behar
2. The BDO, Cooch Behar-I Block, Pundibari, Cooch Behar
3. The Deputy Superintendent of Police, H.Q., Cooch Behar
4. The Officer In-Charge, Pundibari P.S., Pundibari, Cooch Behar
5. CA to DM, Cooch Behar

Sub-Divisional Officer
Sadar, Cooch Behar

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